

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-75/1998/8922/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 26th October, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2019/553/E Dated 20.10.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 21.10.2022, till the morning of 26.10.2022.** Further, the Chief Judicial Magistrate, Dhubri and in his absence the in-charge Chief Judicial Magistrate, Dhubri, shall remain in charge of the Family Court, Dhubri **from the evening of 21.10.2022, till the morning of 26.10.2022,** in the absence of both the Principal Judge and the learned Counsellor, Family Court, Dhubri.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/8923-24/A, dated , 26-10-2022

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)